

G.S.Krishna Vrs. UOI

O.A. No. 687 of 2012

Order dated: 02.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Mr. D.P.Dhalsamant, Ld. Counsel for the applicant, submitted that in the meantime relief sought for by the applicant has been granted by the Respondent-department, accordingly, there remains nothing further to be adjudicated in this case. Hence, by filing a memo dated 30.07.2013, he wants to withdraw this O.A. Prayer is allowed.

O.A. is, accordingly, disposed of being withdrawn.

Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, is present and heard.


MEMBER(Admn.)


MEMBER(Judl.)

RK